

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.3819/2015

Wednesday, this the 14th day of October 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Ms. Sunita, 50 years
d/o late Mr. Shiv Narain
working as Programme Executive
Doordarsan Directorate, Tower A
Doordarsan Bhawan, New Delhi
r/o DB-001, 3 A Block
HUDCO (Extn.) Place, New Delhi

..Applicant

(Mr. Yogesh Sharma, Advocate)

Versus

1. Union of India through its Secretary
Ministry of Information & Broadcasting
Govt. of India, Shastri Bhawan, New Delhi-1
2. The Chief Executive Officer
Prasar Bharti, PTI Building
Parliament Street, New Delhi-1
3. The Director General
All India Radio, Akashwani Bhawan
Parliament Street, New Delhi-1
4. The Director
Doordarsan, Doordarsan Bhawan
Tower A Copernicus Marg, New Delhi-01

..Respondents

(Ms. Radhalakshmi R, Advocate for Mr. Rajeev Sharma, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Though the prayer made in the Original Application is for issuance of direction to the respondents to convene the Departmental Promotion Committee for promotion to the post of Programmer Executive to ASD,

ASD to Deputy Director and from Deputy Director to Director, Mr. Yogesh Sharma, learned counsel for applicant submitted that the applicant herein would be contented if the respondents take a decision in her representation dated **22.7.2015**.

2. Heard. Issue notice to the respondents. Ms. Radhalakshmi R, learned proxy counsel for Mr. Rajeev Sharma, learned panel counsel for Union of India, who appeared on advance notice, submitted that the respondents would have no difficulty in deciding the aforesaid pending representation of the applicant within eight weeks from the date of receipt of a copy of this Order.
3. In view of the statement made by the learned proxy counsel for respondents, the Original Application is disposed of. No costs.

(Dr. B.K. Sinha)
Member (A)

October 14, 2015
/sunil/

(A.K. Bhardwaj)
Member (J)